

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 202  
IB-253/ND/2020**

**IN THE MATTER OF:**

**M/s. Formax Electronics Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Indochin Electrotech Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 27.02.2020**

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :Mr. Anuj Kumar Solanki,  
P.C.S.**

**For the Respondent/ Corporate-debtor :**

**ORDER**

Notice be issued to the corporate-debtor vide all modes including through the process of the Bench returnable on 19<sup>th</sup> March, 2020. Affidavit of service be filed.

**- Sd -**

**(V.K. Subburaj)  
Member (T)**

**- Sd -**

**(Abni Ranjan Kumar Sinha)  
Member (J)**